

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

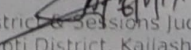
Monthly statement regarding Pendency & Disposal report for the month of October, 2019

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	127	2	85	3	0	0	212	5
Addl. District & sessions Judge kailashahar, Unakoti District.	24	2	63	0	0	0	87	2
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	63	2	1	0	0	0	64	2
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	60	0	204	47	169	14	433	61
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	117	4	189	63	156	2	462	69
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	41	2	151	59	130	20	322	81
Judicial Magistrate 2 nd Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.2)	0	0	18	0	40	0	58	0

No. 7021 /

Dated, Kailashahar
The 6th Nov., 2019

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.


District & Sessions Judge
Unakoti District, Kailashahar.